- IX. (a) Annual Report and
 Accounts of the the Satyendra Nath
 Bose National Centre for Basic
 Sciences, Calcutta, for the year
 1995-96, together with the
 Auditors' Report on the Accounts,
 (b) Statement by Government
 accepting the above Report.

 (Placed in Library. See No.
 LT-750/96)
- X. (a) Annual Report and

Accounts of the Indian National Academy of Engineering, New Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts. (Placed in Library. See No. LT 751/96) (b) Statement by Government accepting the above Report.

- I. Report and Accounts (1995-96) of the Modern Food Industries (India) Limited, New Delhi and related papers.
- II. Memorandum of understanding (1996-97) between Govt, of India (Ministry of Food Processing Industries) and Modern Food Industries (India) Limited.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP RAY): Madam, I lay on the lable—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Thirty-first Annual Report and Accounts of the Modern Food Industries (India) Limited, New Delhi, for the year 1995-96, together with the Auditors'

- Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the Working of the above Company. (Placed in Library. See No. LT-739/96
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Food Processing Industries) and Modern Food Industries (India) Limited, for the year 1996-97. (Placed in Library. See No. LT-741/96)
- I. Report and Accounts (1995-96) of the Cochin Refineries Limited, Ernakulam, Kerala and related papers.
- II. Memorandum of Understanding (1996-97) between Govt, of India (Ministry of Petroleum and Natural Gas) and Engineers India Ltd., **Hindustan Petroleum Corporation** Refineries Ltd., Ltd., Cochin Balmer Lawrie and Company Ltd., Lubrizol India Ltd., IBP Company Ltd.,. Indian Oil Corporation Ltd., Bongaigaon Refinery and Petrochemicals Ltd., and Madras Refineries Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): Madam, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—
 - (i) Thirty-fourth Annual Report and Accounts of the Cochin Refineries Limited, Ernakulam, Kerala, for the year 1995-96, together with Auditors' the Report on the Accounts and the comments of the Comptroller and